

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS  
LOK SABHA

**UNSTARRED QUESTION NO. 2487 TO BE ANSWERED ON: 09.03.2021**

**SALE OF ADULTERATED FERTILIZERS**

**2487. DHAL SINGH BISEN:**

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) The details of the total number of cases that came to light wherein adulterated pesticides/chemical fertilizers were sold during the years 2014 to 2020. State/UT-wise;
- (b) The details of the action taken against companies involved in manufacturing and sale of such adulterated pesticides/fertilizers; and
- (c) The details of such companies and their dealers against whom action has been taken in Balaghat/ Seoni districts of Madhya Pradesh?

**ANSWER**

MINISTER OF CHEMICALS AND FERTILIZERS

(SHRI D.V. SADANANDA GOWDA)

(a): (i). **PESTICIDES** : State Governments of Punjab, Himachal Pradesh, Uttarakhand, Rajasthan, Uttar Pradesh, Jharkhand, Bihar, Chhattisgarh, Odisha, Madhya Pradesh, Maharashtra, Andhra Pradesh, Tamilnadu, Kerala, Goa, Assam, Manipur, Meghalaya; Union territories of Jammu & Kashmir, Chandigarh have reported that no cases of sale of adulterated pesticides have been reported in their States during the years 2014 to 2020.

However, State Government of Haryana, Gujarat, and Karnataka have reported that 07, 50 and 255 cases of adulterated pesticides were reported in their States respectively during 2014 to 2020. Government of Telangana has reported that During 2020-21, a total of 55 No. cases of adulterated pesticides came to the light in the State. During 2014-2020, 13 cases of adulterated pesticides have been reported by Central Insecticide Inspectors in which 5 cases were reported in Karnataka, 2 each in Odisha & Rajasthan and 1 each in Telangana, Andhra Pradesh, Goa and Uttar Pradesh.

(ii). **FERTILIZERS**: The year-wise details relating to non standard samples during 2013-14 to 2017-18 are as follows:-

S.No	Year	No. of Non- Standard samples
1.	2013-14	6777
2.	2014-15	3560
3.	2015-16	5360
4.	2016-17	7265
5.	2017-18	4872

Further, the State Govt. of Madhya Pradesh has reported 1 case of adulterated Chemical Fertilizer(SSP Granular) and FIR has been registered in the Guna District in the year 2020 against the manufacturer company (Agro Phos India Pvt. Ltd.). The State Government of Andhra Pradesh has reported one case of fake MOP adulterated fertiliser in Prakassam district during the 2018-19, Prosecution has been initiated against seven persons. A copy each of the communication received from the State Government of Madhya Pradesh and Andhra Pradesh are enclosed at **Annexure- A**.

(b): **(i). PESTICIDES:** State Government of Haryana has reported that in one case FIR has been filed, in 4 cases warnings have been issued by Districts Courts and two cases are under process. State Government of Gujarat has reported that in all 50 cases, court cases have been registered against companies involved in manufacturing and sale of pesticides under the Insecticide Act, 1968 and the Insecticide Rules, 1971. State Government of Karnataka has reported that 59 sale licences of dealers have been suspended and 35 cases have been booked.

State Government of Telangana has reported that in all 55 cases, cheating cases have been filed against dealers/manufacturers involved in sale/ manufacturing of adulterated pesticides.

Central Insecticide Inspectors have initiated action under provisions of Insecticide Act, 1968 against the dealers/ manufacturers involved in adulteration of pesticides in all 13 cases. Out of these 13 cases, accused have been convicted by Hon'ble Court in 5 cases and penalty have been imposed; while rest 8 cases are sub-judice.

**(ii). FERTILIZERS:** The yearwise details relating to prosecution launched for non standard samples during 2013-14 to 2017-18 are as follows:-

S.No	Year	No. of prosecution launched
1.	2013-14	331
2.	2014-15	162
3.	2015-16	205
4.	2016-17	52
5.	2017-18	839

The state wise details of follow up action on Non Standard Samples are at **Annexure- B**.

(c): State Government of Madhya Pradesh has reported that no such case has been noticed.

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**Government of Madhya Pradesh**  
**Department of Farmer Welfare and Agriculture Development**  
**M.P. Bhopal**

No./E-2/Urv./P-2/14/2020-21/209

Bhopal. Dated: 02-03-2021

To.

Sudhir Kumar,  
 Deputy Secretary to the Government of India  
 Govt. of India ,  
 Ministry of Agriculture and Farmers Welfare,  
 Krishi Bhawan, New Delhi

**Subject:- Lok Sabha Provisionally Admitted Question Dy. No 6421 due for answer on 09.03.2021**

With reference to your letter regarding information of Lok Sabha Admitted Dy.No 6421 to be answered on 09.03.2021 are below herewith for necessary action:-

No	Question	Answer
(a)	the details of the total number of cases to light wherein adulterated pesticides / fertilizers were sold during the year 2014 to e /UT-Wise;	None Case of adulterated pesticides and One case of adulterated chemical fertilizers (SSP Granular ) found in Madhya Pradesh during the years 2014 to 2020.
(b)	the details of the action taken against involved in manufacturing and sale of erated pesticides/ fertilizers; and	F.I.R is registered in Guna District in the year 2020 against the manufacture company (Agrophos Indian Pvt. Ltd.)
(c)	The details of such companies and their ainst whom action has been taken in Seoni districts of Madhya Pradesh ?	Nil.

Sd/-

Joint Director (Fertilizer /PP)  
 Farmer Welfare & Agriculture Development  
 Madhya Pradesh, Bhopal  
 Bhopal . Dated 02-03-2021

No./E-2/Urv./P-2/14/2020-21/210

Copy To-

Plant Protection officer, CIPMC, Indore (MP)

Sd/-

Joint Director (Fertilizer /PP)  
 Farmer Welfare & Agriculture Development  
 Madhya Pradesh, Bhopal

**File No . AGC02-13021(33)/1/2021-FER SEC-AGRHOD**

**GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF AGRICULTURE**

**From**

SHRI ARUN KUMAR, I.A.S  
Commissioner of Agriculture  
Andhra Pradesh  
Guntur

**To**

Deputy Director (PP)  
PP Divison  
Department of Agriculture Cooperation and  
Farmers Welfare  
Ministry of Agriculture and Farmers Welfare  
Government of India  
Krishi Bhawan New Delhi

**No . AGC02-13021(33)/1/2021 Fert Sec dt: 02.03.2021**

**Sir /Madam**

**Sub: Fertilizers Lok Sabha Starred question Dairy No.6421 due for reply on  
09.03.2020 regarding "Adulterated pesticides / chemical fertilizer "- Reply  
Submitted – Regarding**

**Ref : 1) Mail received on 25.12.2021 of the Deputy Director (PP) ,PP Division .  
Department of Agriculture . Cooperation and Farmers Welfare . Ministry of  
Agriculture and Farmers Welfare Krishi Bhawan New Delhi**

**&&&**

In response to the reference cited, the reply to the LSQ Diary No 6421  
regarding 'Agriculture pesticides / chemical fertilizer " is enclosed here with for kind  
information

Commissioner of Agriculture

AP. Guntur

Copy to the Deputy Director of Agriculture (Planning Section) of this Office

Signed by H. arun kumar  
Date 02.03.2021 to 09:20:30  
Reason Approve

File No . AGC02-13021(33)/1/2021-FER SEC-AGRHO

**Lok Sabha Question Diary No 6421 regarding "Adulterated pesticides / chemical fertilizer "-**

Question	Reply
a. The details of the total number of cases that came to light wherein adulterated pesticides ,chemicals fertilizer were sold during the years 2014 to 2020, State / UT wise:	In the State of Andhra Pradesh there are no Adulterated pesticides reported and one case of fake / adulterated MOP fertilizer sold to the farmers was identified in Prakasam distt., during the year 2018-19
b. The details of the action taken against companies involved in manufacturing and sale of such adulterated pesticides fertilizer and	<ol style="list-style-type: none"> <li>1. Criminal cases under Section 420 ,482,486 IPC was filed on 7 person</li> <li>2. 6A Cases was filed on 5 dealer outlets</li> <li>3. Qty. of 49.40 MTs was seized worth Rs. 9,04,600/-</li> <li>4. Licenses of 3 wholesale dealers and 6 Retail dealers were suspended. The dealers have approached Hon'ble High Court and fled writ petitions The Hon'ble High Court has given stay orders and cases are in trails in Hon'ble High Court of Andhra Pradesh</li> </ol>
c. The details of such companies and their dealers against whom action has been taken in Balaghat/Sconi districts of Madhya Pradesh	

Commissioners of Agriculture  
AP , Guntur

Signed by H. arun kumar  
Date 02.03.2021 to 09:20:08  
Reason Approved

## STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2013-14

S.No	Name of the State	No. of Non Std. samples	Administrative Action Taken			Prose- cution Launched	Cases Pending for Action'	Chargin g higher Price	Seizure of Stock/Sto p Sale	Disposal allowed under cl.23	Conviction awarded	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC suspended	Other action	7	8	9	10	11	12	13	14
1	2	3	4	5	6								
1	Assam	11	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	N.A.
2	Bihar	64	13	0	34	5	6	1	9	0	0	5	17
3	Jharkhand	27	0	0	19	0	0	0	0	0	0	0	0
4	Odisha	241	0	0	241	0	0	0	0	0	0	0	0
5	West Bengal	260	28	49	356	0	0	4	197	1	1	10	487
6	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	159	25	3	96	12	89	3	17	1	2	353	12
8	M.P.	877	175	51	1113	10	0	0	0	0	0	0	0
9	Chattisgarh	117	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	N.A.
10	Maharashtra	2720	248	192	1030	212	146	11	32	0	0	1597	440
11	Rajasthan	84	0	0	0	16	68	0	13	0	0	16	0
12	Haryana	61	1	2	11	12	37	0	0	1	0	12	0
13	H.P.	43	0	0	0	0	0	0	0	0	0	0	0
14	J&K	7	0	0	0	0	0	0	0	0	0	0	0
15	Punjab	28	0	0	2	1	25	0	0	0	0	4	0
16	U.P.	722	525	85	46	31	35	0	0	0	0	0	0
17	Uttarakhand	17	2	2	13	0	0	0	0	0	0	0	0
18	A.P.	444	1	5	389	10	55	0	0	0	0	0	0
19	Karnataka	127	1	0	102	6	88	5	19	0	0	6	0
20	Kerala	102	0	1	101	0	0	0	1	0	0	1	0
21	Pondicherry	5	0	0	0	0	0	0	0	0	0	0	0
22	Tamil Nadu	661	7	82	194	16	362	9	136	0	0	87	336
	TOTAL	6777	1026	472	3747	331	911	33	424	3	3	2091	1292



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## STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2014-15

S.No.	Name of the State	No. of Non Std. samples	Administrative Action Taken			Prose-cution Launched	Cases Pending for Action	Charging higher Price	Seizure of Stock/Stop Sale	Disposal allowed under cl.23	Conviction awarded	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC suspended	Other action								
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Assam	0	0	0	0	0	0	0	0	0	0	0	0
2	Bihar	101	43	0	40	33	0	5	16	0	0	2	67
3	Jharkhand	13	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	241	0	0	241	0	0	0	8	0	0	0	0
5	West Bengal	283	9	65	209	0	0	0	0	0	0	1	0
6	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	106	10	3	42	13	39	0	0	0	0	327	0
8	M.P.	39	0	39	0	3	0	0	0	0	0	0	0
9	Chattisgarh	80	0	0	80	0	0	0	0	0	0	0	0
10	Maharashtra	288	0	0	1806	36	246	0	29	0	0	36	236
11	Rajasthan	104	0	0	0	2	102	0	0	0	0	0	0
12	Haryana	44	1	6	15	12	12	0	0	0	0	16	0
13	H.P.	0	0	0	0	0	0	0	0	0	0	0	0
14	J&K	0	0	0	0	0	0	0	0	0	0	0	0
15	Punjab	24	0	0	2	11	11	0	0	0	0	11	0
16	U.P.	921	717	68	56	46	34	0	0	0	0	71	0
17	Uttarakhand	25	0	3	1	0	0	0	0	0	0	0	0
18	A.P.	138	0	0	21	0	117	0	0	0	0	0	0
19	Telangana	130	0	0	40	0	90	0	0	0	0	0	0
19	Karnataka	130	0	0	130	4	0	0	0	0	0	0	0
20	Kerala	132	0	0	32	0	0	0	0	0	0	0	0
21	Pondicherry	6	0	0	0	0	0	0	0	0	0	0	0
22	Tamil Nadu	755	8	289	194	2	254	8	168	0	0	92	218
	TOTAL	3560	788	473	2909	162	905	13	221	0	0	556	521

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## STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2015-16

S.No.	Name of the State	No. of Non Std. samples	Administrative Action Taken			Prose-cution Launched	Cases Pending for Action'	Charging higher Price	Seizure of Stock/Stop Sale	Disposal allowed under cl.23	Conviction awarded	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC suspended	Other action								
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Assam	1	0	0	0	0	0	0	0	0	0	1	0
2	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
3	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	244	0	0	244	0	0	0	30	0	0	0	0
5	West Bengal	148	0	0	148	0	0	0	0	0	0	0	0
6	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	130	3	2	60	15	31	0	0	0	0	377	0
8	M.P.	765	85	86	590	0	0	0	0	0	0	9	0
9	Chattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
10	Maharashtra	2043	1	0	1475	102	465	0	0	0	0	102	0
11	Rajasthan	130	0	0	0	6	124	0	0	0	0	0	0
12	Haryana	21	0	0	8	3	10	0	0	0	3	16	0
13	H.P.	62	0	0	0	0	0	0	0	0	0	0	0
14	J&K	0	0	0	0	0	0	0	0	0	0	0	0
15	Punjab												
16	U.P.	529	349	45	56	33	46	0	0	0	0	73	0
17	Uttarakhand	5	1	0	4	0	0	0	0	0	0	0	0
18	A.P.	93	0	0	2	15	76	0	0	0	0	0	0
19	Telangana	53	0	0	8	3	42	0	0	0	1	1	0
19	Karnataka	137	0	0	0	0	0	0	0	0	0	0	0
20	Kerala	129	0	0	37	0	0	0	0	0	0	0	0
21	Pudicherry	1	0	0	0	0	0	0	0	0	0	0	0
22	Tamil Nadu	869	6	65	727	28	43	62	0	0	1	14	2
	TOTAL	5360	445	198	3359	205	837	62	30	0	5	593	2

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## STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2016-17

S.No.	Name of the State	No. of Non Std. samples	Administrative Action Taken			Prose-cution Launched	Cases Pending for Action	Charging higher Price	Seizure of Stock/Stop Sale	Disposal allowed under cl.23	Conviction awarded	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC suspended	Other action								
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Assam	7	0	0	0	0	0	0	0	0	0	1	0
2	Bihar	139	0	0	0	0	0	0	0	0	0	0	0
3	Jharkhand	14	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	211	0	0	211	0	0	0	0	0	0	0	0
5	West Bengal	250	0	0	0	0	0	0	0	0	0	0	0
6	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	123	0	0	43	8	72	0	0	0	0	0	0
8	M.P.	662	91	42	15	3	0	0	0	0	0	3	9
9	Chattisgarh	137	0	0	0	0	0	0	0	0	0	0	0
10	Maharashtra	2703	0	0	0	0	0	0	0	0	0	0	0
11	Rajasthan	187	0	0	0	0	172	0	0	0	0	0	0
12	Haryana	82	1	0	12	1	7	0	0	0	0	1	0
13	H.P.	63	0	0	0	0	0	0	0	0	0	0	0
14	J&K	0	0	0	0	0	0	0	0	0	0	0	0
15	Punjab	99	0	0	0	0	0	0	0	0	0	0	0
16	U.P.	825	562	172	68	23	0	0	0	0	0	43	0
17	Uttarakhand	23	0	0	9	0	0	0	0	0	0	0	0
18	A.P.	138	0	0	10	0	100	0	0	0	0	0	0
19	Telangana	127	0	0	7	6	82	0	0	0	0	6	0
20	Karnataka	213	0	0	0	0	0	0	0	0	0	0	0
21	Kerala	150	0	2	63	0	85	0	0	0	0	0	0
22	Pudicherry	3	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	794	572	151	421	11	170	0	1	0	0	1	0
24	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
25	Govt. of India	315	0	0	0	0	0	0	0	0	0	0	0
	Total	7265	1226	367	859	52	688	0	1	0	0	55	9

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## STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2017-18

S. No.	Name of the State	No. of Non Std. samples	Administrative Action Taken			Prose-cution Launched	Cases Pending for Action`	Charging higher Price	Seizure of Stock/ Stop Sale	Disposal allowed under cl.23	Conviction awarded	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC suspended	Other action	7	8	9	10	11	12	13	14
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Bihar	68	0	0	0	0	0	0	0	0	0	0	0
2	Jharkhand	7	0	0	1	0	0	0	0	0	0	0	0
3	West Bengal	332	0	0	332	0	0	0	0	0	0	0	0
4	Tripura	7	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	94	0	0	29	11	54	0	0	0	0	11	0
6	M.P.	768	56	114	598	0	0	0	0	0	0	0	0
7	Maharashtra	1148	177	122	0	801	347	0	0	0	0	964	0
8	Rajasthan	137	0	0	0	0	137	0	1	0	0	0	0
9	Haryana	38	0	0	0	0	2	0	0	0	0	4	0
10	H.P.	78	0	0	0	0	0	0	0	0	0	0	0
11	J&K	44	0	0	4	0	0	0	0	0	0	1	0
12	Punjab	147	18	0	102	9	18	0	0	0	0	0	0
13	U.P.	845	0	0	0	0	0	0	0	0	0	0	0
14	Uttarakhand	12	4	0	8	0	0	0	0	0	0	0	0
15	A.P.	171	0	0	7	0	164	0	0	0	0	0	0
16	Telangana	141	0	0	5	18	118	0	0	0	0	18	0
17	Karnataka	98	0	0	0	0	0	0	0	0	0	0	0
18	Kerala	107	0	10	80	0	17	0	0	0	0	0	0
19	Pondicherry	2	0	0	0	0	0	0	0	0	0	0	0
20	Tamil Nadu	628	0	293	252	0	83	0	0	0	0	0	0
21	TOTAL	4872	255	539	1418	839	940	0	1	0	0	998	0

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